



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 29.07.2024

### NOTICE

Please take notice that the following matters listed in the Court – IV on 18.07.2024 & 19.07.2024 are as follows. The next dates of hearing are indicated below: -

S. No.	Case No.	Name of the parties	Last date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 1064 of 2023 & I.A. No. 3675, 3676, 3677 of 2023, 1397 of 2024 <b>(With Defects)</b> <b>(PH)</b>	Chandrakant Khemka Vs. Santanu Bhattacharjee & Ors.	18.07.2024	20.08.2024
2.	Comp. App (AT) (Ins) No. 426 of 2020 & I.A. No. 1702 of 2023  <b>(PH)</b>	NCC Ltd. Vs. Golden Jubilee Hotels Pvt. Ltd. & Ors.  <b>With</b>	18.07.2024	22.08.2024
3.	Comp. App (AT) (Ins) No. 430 of 2020  <b>(PH)</b>	Consolidated Engineering Company Vs. Subodh Kumar Agarwal & Ors.  <b>With</b>	18.07.2024	22.08.2024

<b>4.</b>	Comp. App. (AT) (Ins) No. 432 of 2020  <b>(PH)</b>	Infinity Interiors Pvt. Ltd. Vs. Subodh Kumar Agarwal & Ors.  <b>With</b>	<b>18.07.2024</b>	<b>22.08.2024</b>
<b>5.</b>	Comp. App. (AT) (Ins) No. 438 of 2020 & I.A. No. 1440 of 2020  <b>(PH)</b>	Laxmi Narayan Sharma Vs. Subodh Kumar Agrawal, Resolution Professional, Golden Jubilee Hotels Pvt. Ltd. & Ors.  <b>With</b>	<b>18.07.2024</b>	<b>22.08.2024</b>
<b>6.</b>	Comp. App. (AT) (Ins) No. 710 of 2020  <b>(PH)</b>	Ahuja Furnishers Pvt. Ltd. Vs. Subodh Kumar Agarwal & Ors.  <b>With</b>	<b>18.07.2024</b>	<b>22.08.2024</b>
<b>7.</b>	Comp. App. (AT) (Ins) No. 336 of 2020  <b>(PH)</b>	EIH Ltd. Vs. Subodh Kumar Agrawal & Ors.	<b>18.07.2024</b>	<b>22.08.2024</b>
<b>8.</b>	Comp. App. (AT) (Ins) No. 702 of 2020  <b>(PH)</b>	Rupinder Singh Gill Vs. Three C Universal Developers Pvt Ltd. Through RP.	<b>18.07.2024</b>	<b>23.08.2024</b>
<b>9.</b>	Comp App. (AT) No. 10 of 2023 & I.A. No. 260, 261, 807, 3015 of 2023  <b>(PH)</b>	Rakesh Bhandari Vs. Electrotherm (India) Ltd. & Ors.  <b>With</b>	<b>18.07.2024</b>	<b>23.08.2024</b>

<b>10.</b>	Comp App. (AT) No. 11 of 2023 & I.A. No. 262, 263, 3013 of 2023  <b>(PH)</b>	Siddharth Bhandari Vs. Electrotherm (India) Ltd. & Ors.  <b>With</b>	<b>18.07.2024</b>	<b>23.08.2024</b>
<b>11.</b>	Comp. App. (AT) No. 28 of 2023 & I.A. No. 650, 651, 3014 of 2023  <b>(PH)</b>	Mukesh Bhandari & Ors. Vs. Electrotherm (India) Ltd. & Ors.	<b>18.07.2024</b>	<b>23.08.2024</b>
<b>12.</b>	Comp. App. (AT) No. 88 of 2023 & I.A. No. 2404, 2405 of 2023  <b>(PH)</b>	CA Lavitha Shetty Vs. National Financial Reporting Authority (NFRA)  <b>With</b>	<b>18.07.2024</b>	<b>28.08.2024</b>
<b>13.</b>	Comp. App. (AT) No. 94 of 2023 & I.A. No. 2432, 2433 of 2023  <b>(PH)</b>	CA Lavitha Shetty Vs. National Financial Reporting Authority (NFRA)	<b>18.07.2024</b>	<b>28.08.2024</b>
<b>14.</b>	Competition App. (AT) No. 26 of 2018  <b>(PH)</b>	Ghaziabad Development Authority Vs. Competition Commission of India  <b>With</b>	<b>18.07.2024</b>	<b>06.09.2024</b>
<b>15.</b>	Compensation Application (AT) No. 01 of 2018	Sateyendra Singh & Anr. Vs. Ghaziabad Development Authority & Anr.	<b>18.07.2024</b>	<b>06.09.2024</b>

<b>16.</b>	Competition App. (AT) No. 59 of 2022 & I.A. No. 4607 of 2022  <b>(PH)</b>	JSW Paints Pvt. Ltd. Vs. The Competition Commission of India & Anr.  <b>With</b>	<b>18.07.2024</b>	<b>19.09.2024</b>
<b>17.</b>	Competition App. (AT) No. 60 of 2022 & I.A. No. 4710, 4711 of 2022 <b>(PH)</b>	Sri Balaji Traders Vs. Competition Commission of India & Ors.	<b>18.07.2024</b>	<b>19.09.2024</b>
<b>18.</b>	Comp. App. (AT) (Ins) No. 410 of 2022 & I.A. No. 1076 of 2022 <b>(PH)</b>	Raj Kumar Sahni & Ors. Vs. Dilwara Leasing and Investment Ltd. & Ors.	<b>19.07.2024</b>	<b>20.09.2024</b>
<b>19.</b>	Contempt Case (AT) No. 03 of 2024 in Comp. App. (AT) (Ins) No. 210 of 2022	Active Valley Square Welfare Association (Through Its Secretary) Vs. Sanjeev Abrol	<b>19.07.2024</b>	<b>23.08.2024</b>
<b>20.</b>	Comp. App. (AT) (Ins) No. 1249 of 2019 & I.A. No. 4847 of 2022 & 1340 of 2023 <b>(PH)</b>	Sanjeev Abrol Vs. Rahul Singh & Ors.  <b>With</b>	<b>19.07.2024</b>	<b>23.08.2024</b>
<b>21.</b>	Comp. App. (AT) (Ins) No. 210 of 2022 & I.A. No. 3240, 3179 of 2022 & I.A. No. 142, 144, 145, 313, 506, 4850 of 2023 <b>(PH)</b>	Active Valley Square Welfare Association (Through Its Secretary) Vs. Manish Kumar Gupta (Interim Resolution Professional of AVP Buildtech Pvt. Ltd.) & Ors.	<b>19.07.2024</b>	<b>23.08.2024</b>

<b>22.</b>	Comp. App. (AT) (Ins) No. 299 of 2020 & I.A. No. 2190 of 2021 & 2828 of 2023 <b>(PH)</b>	State Bank of India Vs. Venugopal Dhoot & Ors.  <b>With</b>	<b>19.07.2024</b>	<b>06.09.2024</b>
<b>23.</b>	Comp. App. (AT) (Ins) No. 467 of 2020 <b>(PH)</b>	Pertamina Hulu Energi Nunukan Company Vs. Venugopal Dhoot & Ors.  <b>With</b>	<b>19.07.2024</b>	<b>06.09.2024</b>
<b>24.</b>	Comp. App. (AT) (Ins) No. 639 of 2020 <b>(PH)</b>	BPRL Ventures Indonesia B.V. & Anr. Vs. Venugopal Dhoot & Ors  <b>With</b>	<b>19.07.2024</b>	<b>06.09.2024</b>
<b>25.</b>	Comp. App. (AT) (Ins) No. 640 of 2020 <b>(PH)</b>	BPRL Ventures B.V. & Anr. Vs. Venugopal Dhoot & Ors.	<b>19.07.2024</b>	<b>06.09.2024</b>

By order of Hon'ble Chairperson  
-Sd/-  
Registrar